

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 41 of 2014

Dated : 7th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Steel Authority of India Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Anushree Bardhan**

Counsel for the Respondent(s): Mr. M.S. Ramalingam for R-1.

ORDER

Learned Counsel for Appellant has not yet filed rejoinder, pleadings are therefore incomplete.

Post the matter on **22.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

mk/jp